

Wani area, district Yavatmal has been established at Chandrapur, a distance of about 40 kilometers from Wani area;

(b) if so, the details thereof;

(c) whether seven mines have so far been opened at Wani Taluka and six new mines are proposed to be opened shortly; and

(d) if so, whether Government propose to have the office of General Manager at Wani?

THE MINISTER OF ENERGY (SHRI VASANT SATHE): (a) and (b). The office of the General Manager, Western Coalfields Limited, Wani Area, mines of which are situated partly in Chandrapur District and partly in Yavatmal District, has been temporarily established at Chandrapur. The office of General Manager, Wani area, was started as a make-shift arrangement in buildings adjacent to the office of General Manager, Chandrapur. This arrangement had to be made since no infrastructure was immediately available for the office of General Manager, Wani area.

(c) Only two mines, namely Taroda opencast and Bellora opencast have been opened in Wani Taluka. Niljai opencast has been recently sanctioned. Advance-Action has also been sanctioned for Kolhar-Pimpri, Ukni opencast, Mugoli opencast and Ghonsa opencast have been identified but

STATEMENT

Names of Cities of Uttarpradesh Programmed to be Connected by STD Facility from Jabalpur

1. **Agra**
2. **Aligarh**
3. **Almora**

project reports are yet to be formulated.

(d) A decision in this regard will be taken by the company in due course.

Linking of Cities of Uttar Pradesh with Jabalpur by STD

3439. SHRI AJAY MUSHRAN: Will the Minister of COMMUNICATIONS be pleased to state:

(a) which cities of Uttar Pradesh are connected by STD facility from Jabalpur;

(b) whether Government are considering any proposal to provide STD facility to the remaining main cities of Uttar Pradesh to link with Jabalpur: and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI SONTOSH MOHAN DEV): (a) Cities of Uttar Pradesh already connected by STD facility from Jabalpur as on 31.3.1987 are given below:

- (1) Agra, (2) Allahabad, (3) Kanpur,
- (4) Lucknow, (5) Mirzapur (6) Varanasi.

(b) and (c). Names of cities of Uttar Pradesh proposed to be linked with Jabalpur on STD are given in the statement given below.

4. **Azamgarh**
5. **Bareilly**
6. **Badaun**
7. **Bulandshahar**
8. **Basti**
9. **Barabanki**

- | | |
|-------------------------|---------------------|
| 10. Balia | 34. Jaunpur |
| 11. Bijnore | 35. Jhansi |
| 12. Bahraich | 36. Kosikalan |
| 13. Banda | 37. Kanpur |
| 14. Bhadohi | 38. Lalitpur |
| 15. Dehradun | 39. Lakhimpur Kheri |
| 16. Deoria | 40. Mathura |
| 17. Etah | 41. Mainpuri |
| 18. Faizabad | 42. Moradabad |
| 19. Farukhabad | 43. Meerut |
| 20. Fatehpur | 44. Muzaffarnagar |
| 21. Ferozabad | 45. Modinagar |
| 22. Gorakhpur | 46. Mussoorie |
| 23. Ghaziabad | 47. Nainital |
| 24. Gopeshwar (Chamoli) | 48. Narendranagar |
| 25. Gonda | 49. Noida |
| 26. Ghazipur | 50. Pilibhit |
| 27. Hapur | 51. Pratapgarh |
| 28. Haldwani | 52. Pithoragarh |
| 29. Hamirpur | 53. Pauri |
| 30. Hathras | 54. Rampur |
| 31. Hardoi | 55. Rae Bareilly |
| 32. Hardwar | 56. Roorkee |
| 33. Itawah | 57. Ranikhet |

58. Saharanpur
59. Sitapur
60. Shahjahanpur
61. Surajpur
62. Sultanpur
63. Unnao
64. Uttarkashi.

Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) whether there is any plan to set up fruit juice plants in different parts of the country by the Modern Food Industries (India) Limited;

(b) whether there is a proposal to set up one such unit in Kerala; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI GHULAM NABI AZAD): (a) to (c). Modern Food Industries (India) Limited has no plans at present to set up fruit juice plants in different parts of the country including Kerala.

Selling of Low Grade Quality of Items by Super Bazar and Kendriya Bhandar

3440. SHRI HAFIZ MODH. SIDDIQ: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) whether Super Bazar and Kendriya Bhandar are selling low grade quality pulses, rice etc. but they are charging price for high grade ones; and

(b) if so, the efforts being made by Government to ensure that the customers get the goods at reasonable prices?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI GHULAM NABI AZAD): (a) Both the Super Bazar and the Kendriya Bhandar have informed that they sell good quality pulses and rice at the most competitive prices.

(b) The working of both the institutions is reviewed by Govt. of India from time to time to ensure that the consumers get the goods at reasonable prices.

Setting up of Fruit Juice Plants in Kerala

3441. PROF. P. J. KURIEN: Will the

Transfer Policy of Chief Justices of High Courts

3442. SHRI V. S. VIJAYARAGHAVAN: Will the Minister of LAW AND JUSTICE be pleased to state:

(a) whether Government propose to review the present policy of transfer of Chief Justices of High Courts; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF LAW AND JUSTICE (SHRI H. R. BHARDWAJ): (a) No, Sir. The Government adheres to its policy of having Chief Justices of High Courts from outside.

(b) Does not arise.

Settlement of Telephone Call Bills in Ludhiana

3443. SHRI SALAHUDDIN: Will the Minister of COMMUNICATIONS be pleased to state: